

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:
PRINCIPAL BENCH
NEW DELHI

CP No. 201/2001 IN
OA NO. 1064/2000

This the 1st day of June, 2001

HON'BLE Mrs. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Shri G.S. Chaman Petitioner
(Applicant in person)

VERSUS

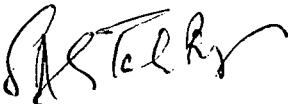
Shri Harish Chandra, Asstt Director,
Intelligence Bureau, (MHA)
North Block, New Delhi ... Respondents
(By Advocate: Shri R.N. Singh, learned proxy counsel for
Shri R.V. Singh with Shri N. Joshi, ACIO, Departmental
Representative)

O R D E R (ORAL)

By HON'BLE Mrs. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J):

Applicant, who appears in person, has prayed for
withdrawl of the CP. C.P. No. 201/2001 is dismissed
accordingly.

2. Notices to the alleged contemnor are
discharged.


(S.A.T. RIZVI)
Member (A)


(Mrs. LAKSHMI SWAMINATHAN)
Vice Chairman (J)

(pkr)